THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) and (b) Government has held several rounds of discussions, at various levels, with the Government of Sri Lanka on these issues. Government have also made special efforts to bring to an end internecine fighting between Tamil groups. The Government of Sri Lanka has reaffirmed its commitment to ensuring the safety and security of all communities in the North-Eastern Province and to expediting the implementation of the devolution package.

(c) With the deinduction of the IPKF the direct responsibility for the security and safety Of Tamils in the North-Eastern Province will rest with the Sri Lanka Government. However Government will continue to monitor the situation.

India's plea to other countries against aggressive postures of Pakistan

275. SHRI BHUVNESH CHATUR VEDI: Will the Minister of EX TERNAL AFFAIRS be pleased to state:

- (a) the names of the countries whom Government have recently approached through their emissaries to explain Pakistan's recent aggressive postures; and
- (b) what was the attitude of the Government of each of those countries individually?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) and (b) While **our** Special Envoys have so far visited the USA, USSR, Kuwait Iraq, Alegeria and Egypt many more Governments have also been otherwise contacted at diplomatic levels in this regard. Broadly speaking, our point of view has been widely appreciated.

Construction of bridges and roads in Kerala

276. SHRI M. A. **BABY**; Will the **Minister** of **SURFACE TRANSPORT** be pleased to state;

What is the number of the roads and bridges to be constructed in the State of Kerala with, the allocation from the Central Road Fund for the 8th Plan period?

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THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI UNNIKRISHNAN); Accruals to Central Road Fund (CRF) from a State are earmarked for development of roads and bridges in that State. The release of funds is regulated by the total cost of the schemes sanctioned funds already released and the budgetary allocation available for the purpose. In Kerala six schemes were sanctioned during 1988-89 and 1989-90 at an estimated cost of Rs. 528.76 crores. The major part of the execution of these schemes would take place in the Eighth Plan. The number of road and bridge projects to be taken up during Eighth Plan period would depend on the size of the projects proposed by the State Government, accruals to Central Road Fund for the State and availability of annual budgetary allocation for the Central Road Fund programme.

Crossing the line of actual control by **Pakistani** nationals

277. SHRI BAIKUNTHA NATH SAHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the dates on which attempts were made by Pakistani nationals to cross the line of actual control and enter the Indian territory since January, 1990;
- (b) what steps Government have taken to repulse such attempts;
- (c) whether any protests have been lodged with Pakistan in this regard; and
 - (d) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHR1 I. K. GUJRAL): (a) February 11, 1990 in Uri sector of Jammu & Kashmir. Earlier, on